

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-07-2024 AT 10:30 AM**

**CP No. 01/241/HDB/2023**

**AND**

**Comp. Application 4, 3 & 2/2023 in CP No. 01/241/HDB/2023**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Bontha Sunil

**...Petitioner**

**AND**

M/s. Naya Infra India Private Limited & 13 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 01/241/HDB/2023**

Learned Senior Counsel Mr TK Bhaskar along with the Counsel on record Mr Venkat Rami Reddy and Mr Parameshwar Reddy and Mr S Niranjan Rao, for Company Petitioner present physically.

Learned Senior Counsel Mr Vivek Reddy, for Respondents present through Video Conference.

Learned Counsel Mr Rusheek Reddy, Ms Shreya K and Mr Vinay P, for Respondent No.2 present physically.

Heard learned senior counsel for the company petitioner in part. At request for continuation, matter adjourned to 23.07.2024 along with Comp. Application 4, 3 & 2/2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**